NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) No. 213-214 of 2020

In the matter of:

Apurba Kumar Sarma & Ors.

....Appellants

Vs.

Complete Medical Care & Research Institute Pvt. Ltd. & Ors.

...Respondents

Present

For Appellants: Mr. Manish Goswami & Mr. Krishnendu Dutta,

Advocates.

For Respondents: Mr. Neeraj Kr. Gupta & Mr. P.P. Bishwal, For R-2 to

R-6.

ORDER (Virtual Mode)

25.11.2020: Learned Counsel for the Respondent No. 2 to 6 seeking time to file 'Reply' for I.A. No. 2718 & 2719 of 2020. He is permitted to do so.

Let the matter be fixed for consideration of I.A. No. 2718 & 2719 of 2020. List the matter 'For Admission (Fresh Case)' on 7th December, 2020.

[Justice Jarat Kumar Jain] Member (Judicial)

> [Balvinder Singh] Member (Technical)

Sim/Bm